

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9693/2013

CHAIRMAN CUM MANAGING DIRECTOR
MAHANADI COALFIELDS LIMITED

Appellant(s)

VERSUS

SRI RABINDRANATH CHOUBEY

Respondent(s)

(TO GO BEFORE THREE HONBLE JUDGES)

WITH

SLP(C) No. 5607/2017 (IV-A)

(list the matter along with main matter i eCA No. 9693/2013)

Date : 20-02-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s) Mr. Ajit Pudusery, AOR

Mr. Gp. Capt. Karan Singh Bhati, AOR
Mr. Vaidruti Mishra, Adv.
Ms. Tanuja P., Adv.
Mr. Damodar Solanki, Adv.
Biswabara Dash, Adv.

For Respondent(s) Mr. Romy Chacko, AOR

Mr. Anukul Chandra Pradhan, Sr. Adv.
Mr. Rahul Baid, Adv.
Mr. Saurabh Mishra, AORUPON hearing the counsel the Court made the following
O R D E R

List on 21.02.2019.

(ASHWANI KUMAR)
COURT MASTER (SH)(RAJINDER KAUR)
BRANCH OFFICER